**Annexure-2**

**Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED ; Date of commencement of CIRP : 07.08.2023 but order received on 22.08.2023 ; List of creditors as on: 01.11.2023**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of cre-ditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, thatmay be set-off | Amount of claim not a dmitted (Rs.) | Amount of claim und er verifica tion | Remarks if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receip t | Amo unt claim ed(R s.) | Amount of claim admitted (Rs.) | Natureof claim | Amount covered by guarantee | Whether related party | % of voting share in CoC | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |